GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2294 TO BE ANSWERED ON 02.12.2019

DIGITAL LABOUR PLATFORMS

2294. MS. LOCKET CHATTERJEE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any records of the total number of people employed by digital labour platforms and if so, the details thereof;
- (b)whether the Government has made any new law or regulations for them and if so, the details thereof;
- (c)whether the Government has taken any steps to insure them against accidents; and
- (d)whether it is the responsibility of the companies and if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): No such record is maintained in this Ministry.
- (b) to (d): No law to regulate digital platform workers has been enacted. The provisions relating to providing insurance against accident by companies is as per their service conditions and applicable laws.
